

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 136/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES: Vidhi Sales Pvt.Ltd.  
V/s.  
Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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54	Chinmay Gupta	Advocate	
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Mohit Gadhkar  
and co for the  
Petitioner.

ORDER

**T.C.P. No. 136/I&BP/NCLT/MB/MAH/2017**

1. The Learned Representative from the side of the Financial Creditor is present.
2. He is seeking time for due compliance as prescribed under I&BP Code. Granted.
3. To be listed for hearing on **4<sup>th</sup> August 2017**.

Date : 18-07-2017

Sd/-  
**M.K. SHRAWAT**  
Member (Judicial)